NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP (CAA) No.12 / BB/ 2017	-	For Consideration	230/ 232	FMC India Pvt. Ltd.	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
arun sei kumar Priyanka prasad	Petitioner	f-hanad	
9810504615			

ORDER

Matter is listed for hearing today. No response from ROC and RD and also from Income Tax Department. Await report from ROC. Petitioner to serve notice ROC and RD by collecting from the registry. List it on 18/9/2017.

MEMBER(J)

MEMBER(T)